

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण
EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ
KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 284

Date: 28.03.2026

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No.	Date of Letter/ email	Subject Matter	Name & Address of the Complainant
1.	By Email on 01.09.2025	Complainant seeking intervention to prevent cutting of 30 years old coconut tree at his residence.	Shri Shyamsundar Dey, Aurobindapally, Noa-para, P.O. Barasat, North 24 Parganas, Kolkata- 700124
2.	By Email on 02.09.2025	Complaint concerning the actions of Mrs. Toudra Houldar, a neighbor of the complainant. Mrs. Houldar has been raising unwarranted objections regarding the residential garden on the complainant's property.	Shikha Gosh, W/o Biman Ghosh R/o Upasana Apartments, 1 st Floor, 92 Suren Sarkar Road, Kolkata-700010
3.	By Email on 08.09.2025	Complaint concerning protection of tree from being cut down.	E- anir1641@gmail.co m

4.	By Speed Post on 10.10.2025 (Received on 13/10/2025)	Complaint concerning unlawful dredging of Jatadhari River by JSW Utkal Steel Ltd. which causes threatening of marine biodiversity and violating Coastal Regulation Zone Notification, 2019. Further, it also endangering Olive Ridley Turtle nesting grounds along Odisha's Coast and other wildlife habitats.	Pinaki Narayan Das, Zilla Parishad Zone-4, Erasama, Jagat Singpur-754141; M-9090985561, E-pinaki.das@yahoo.com
5.	By Email on 11.10.2025	A complaint concerning illegal operation of unregulated cattle sheds and cow smuggling. These facilities constitute a severe public nuisance and environmental hazard due to unhygienic conditions, waste accumulation, and pervasive foul odors, necessitating immediate enforcement action for violations of public health and environmental regulations.	Pijush Banerjee, R/o 23 B/2 Lala Babu Lane Cossipore, Kolkata-700002, M-9830746500 E-banerjee pijush511@gmail.com
6.	By Email on 13.10.2025	Complainant requested for public awareness and action to prevent animal suffering during Diwali.	Shailesh Upadhyay, Founder, Pawsome Howrah Charitable Trust (Animal Welfare Organization), M-8617299964, E-pawsome.howrah@gmail.com
7.	By Speed Post on 22.10.2025 (Received on 28/10/2025)	Complaint regarding storage of illegal dangerous material and sale of firecrackers in residential area by Mr. Manhai Patel and his son Krishna Patel r/o Shankar Bhawan, Machharhatta Gali, Patna-800008. The selling of firecrackers during Diwali period is conducting from home under the name of Krishna Enterprises for last 2-3 years.	Vishal Kumar, Patna-800008, M-6001195831

for 
Registrar

Copy:

1. Website of NGT
2. Notice Board of NGT

सहायक पंजीयक / Assistant Registrar
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